

DIVISION BENCH
COURT - II

S-10

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/98(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	SUMAN JEWELLERY (DELHI) PRIVATE LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

Appearance (via video conferencing/physically)
Ms. Urvi Sanghvi, Adv.] For the Petitioner

ORDER

1. Learned Counsel for the Petitioner present.
2. The matter stands adjourned to **20.05.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)